

3. Locomotor disability with a disability of over 80% who are totally dependent on care-giver based on the advice of two government specialist, by certified care giver (Care giver means Rehabilitation Council of India certified personnel + Physiotherapist and occupational therapist (duly qualified diploma/degree holder).

#### **Opening of trauma centres on the highways**

2524. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether to control deaths in road accidents in the country, it is proposed to speed up development of trauma care centres/hospitals on the highways, if so, the details thereof;

(b) whether it would be a Centrally funded project, if so, the details thereof; and

(c) how many persons have died in such road accidents during the last three years, State-wise details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The Ministry of Health and Family Welfare is implementing a scheme named "Capacity Building for developing Trauma Care Facilities in Government Hospitals on National Highways" since 11th Plan with the objective to bring down preventable deaths because of road accidents to 10 % by developing a pan-India trauma care network in which no trauma victims has to be transported for more than 50 kilometres and a designated Trauma Care Facility is available at every 100 km. on the National Highways.

In the Eleventh Five Year Plan 140 locations along the Golden Quadrilateral Corridor North-South and East-West Corridor were identified to develop trauma care facilities to provide immediate treatment for accident victims. Out of these centres, 118 hospitals/Medical Colleges were identified under scheme of Capacity Building for developing Trauma Care Facilities in Government Hospitals on National Highways and 20 hospitals/Medical Colleges under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). Remaining 2 identified hospital/Medical College were to be developed from their own funding. Government has taken various steps to ensure proper functioning of the identified trauma centres, which include:

- (i) Adoption of 1033 as National Highways Distress Call Number by the Ministry of Road Transport and Highways (MORTH).
- (ii) Establishment of National Programme Management Unit at the Central level.
- (iii) Appointment of State Nodal Officer for the Scheme.

- (iv) Constitution of Core Committee between the Ministry of Health and Family Welfare and MORTH for better coordination and implementation of the Scheme.
- (v) Circulation of model MoU to State/UTs.
- (vi) Preparation and circulation of Operation guidelines.
- (vii) Constitution of Screening Committee to examine the proposal submitted by the States/UTs and to monitor physical and financial progress made under the Scheme.
- (viii) Development of schematic design diagram of trauma care facility in consultation with Central Design Bureau.
- (ix) Consulting of advance trauma life support and basic life support training for doctors and nurses.
- (x) Revision of requirement of human resource and equipment for trauma care facilities by Technical Resource Group.

Continuation of this scheme in the Twelfth Five Year Plan has been approved for establishing additional 85 trauma care facilities. Funding pattern is in the ratio of 70:30 for States other than NE and hilly States. Funding would be in the ratio of 90:10 in respect of North Eastern and Hilly States.

(c) The details of number of accidents, number of persons killed during 2010, 2011, 2012 and 2013 are given in the Statement.

**Statement**

*State/UT-wise total number of road accidents, killed and injured during 2010 to 2013*

Sl. No.	States/UTs	2010			2011			2012			2013		
		No. of accidents	No. of persons killed	No. of persons injured	No. of accidents	No. of persons killed	No. of persons injured	No. of accidents	No. of persons killed	No. of persons injured	No. of accidents	No. of persons killed	No. of persons injured
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	44599	15,684	53,928	44165	15,165	55,583	42524	14,964	51,552	43482	14,171	49,970
2.	Arunachal Pradesh	293	148	491	263	126	438	251	138	399	308	143	405
3.	Assam	5828	2,256	7,579	6569	2,342	6,505	6535	2,291	6,709	7211	2,441	6,609
4.	Bihar	11033	5,137	8,106	10673	5,090	7,083	10320	5,056	7,142	10200	5,061	7,086
5.	Chhattisgarh	13664	2,956	13,599	14108	2,983	13,929	13511	3,167	13,517	13657	3,477	12,503
6.	Goa	4572	327	2,709	4560	333	2,318	4312	292	2,086	4294	266	1,928
7.	Gujarat	30114	7,506	32,449	30205	8,008	29,744	27949	7,817	27,650	25391	7,613	24,836
8.	Haryana	11195	4,719	9,905	11128	4,762	9,727	10065	4,446	9,452	10482	4,517	9,143
9.	Himachal Pradesh	3069	1,102	5,325	3099	1,072	5,462	2899	1,109	5,248	2981	1,054	5,081
10.	Jammu and Kashmir	6134	1,045	8,726	6655	1,116	10,012	6709	1,165	9,755	6457	990	8,681
11.	Jharkhand	5521	2,540	4,872	5451	2,572	4,811	5711	2,818	4,974	5569	2,706	4,356
12.	Karnataka	46250	9,590	61,774	44731	8,971	59,591	44448	9,448	58,659	44020	10,046	56,781
13.	Kerala	35082	3,950	41,473	35216	4,145	41,379	36174	4,286	41,915	35215	4,258	40,346

Written Answers to

[11 August, 2015]

Unstarred Questions 273

1	2	3	4	5	6	7	8	9	10	11	12	13	14
14.	Madhya Pradesh	50023	8,085	56,897	49406	7,869	55,545	51210	8,175	55,994	51810	8,588	55,731
15.	Maharashtra	71289	12,340	46,985	68438	13,057	45,628	66316	13,333	43,847	63019	13,029	41,972
16.	Manipur	602	154	1,132	692	158	1,118	771	158	1,391	671	165	1,175
17.	Meghalaya	474	163	461	599	212	591	483	219	322	525	130	412
18.	Mizoram	125	82	252	97	81	215	110	77	172	114	97	264
19.	Nagaland	35	40	121	39	25	107	42	56	49	71	30	65
20.	Odisha	9413	3,837	11,399	9398	3,802	11,248	9285	3,701	10,715	9680	4,062	11,254
21.	Punjab	5507	3,542	4,071	6513	4,931	4,081	6341	4,820	3,997	6323	4,588	4,383
22.	Rajasthan	24302	9,163	31,033	23245	9,232	28,666	22969	9,528	28,135	23592	9,724	27,424
23.	Sikkim	186	71	399	406	106	321	158	55	336	244	68	409
24.	Tamil Nadu	64996	15,409	75,445	65873	15,422	74,245	67757	16,175	78,348	66238	15,563	75,681
25.	Tripura	901	231	1,269	834	245	1,030	888	272	1,237	818	226	1,277
26.	Uttarakhand	1493	931	1,656	1508	937	1,712	1472	844	1,577	1297	766	1,503
27.	Uttar Pradesh	28362	15,175	20,113	29285	21,512	15,513	29972	16,149	22,155	30615	16,004	23,024
28.	West Bengal	14888	5,680	15,760	14945	5,664	14,962	12290	5,397	13,773	12414	5,504	13,182
29.	Andaman and Nicobar Islands	285	27	373	234	17	298	236	25	288	200	40	233
30.	Chandigarh	456	138	415	437	136	370	419	136	347	410	117	335

274 Written Answers to

[RAJYA SABHA]

Unstarred Questions

31.	Dadra and Nagar Haveli	96	62	134	103	63	210	85	53	122	91	49	104
32.	Daman and Diu	48	31	43	50	33	37	50	29	39	59	31	75
33.	Delhi	7260	2,153	7,108	7281	2,065	7,226	6937	1,866	6,633	7566	1,820	7,098
34.	Lakshadweep	4	0	5	0	0	0	3	0	3	1	0	2
35.	Puducherry	1529	239	1,505	1480	233	1,689	1181	193	1,129	1451	228	1,565
TOTAL		499628	134,513	527,512	497686	142,485	511,394	490383	138,258	509,667	486476	137,572	494,893

*Written Answers to*

**[11 August, 2015]**

*Unstarred Questions 275*